

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No. 7278 of 2019**

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. M.S. Mittal, Sr. Advocate
For the Respondents : Mr. A.K. Das, Advocate

05/25.06.2020 The present writ petition is taken up today through Video conferencing.

Mr. M.S. Mittal, the learned Senior Counsel for the petitioner, submits that a copy of the counter affidavit has been served to him by the office of the counsel for the respondent-CCL yesterday only. He accordingly prays for three weeks' time to file rejoinder affidavit.

In view of the said prayer, put up this case under the heading "For Admission" after three weeks.

(Rajesh Shankar, J.)

Manish